

(a) whether Government are considering any proposal to merge dearness allowance with pay of the Central Government employees; and

(b) if so, the details of the proposal; and

(c) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI) : (a) No, Sir. No such proposal is now under consideration.

(b) Does not arise.

(c) In view of the present financial stringency, it has not been found possible to agree to a full or partial merger of D.A. in pay.

FERTILIZER PLANT, GOA

3495. SHRI A. SREEDHARAN:
SHRI KAMESHWAR SINGH:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the various parties who were granted licences to set up fertilizer and allied Chemical Project in Goa have failed to set up the factory as per schedule;

(b) if so, whether the licences have been cancelled, and

(c) if not, the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): (a) No, Sir.

(b) and (c) Do not arise.

PURCHASE OF EQUIPMENT FOR FARAKKA BARRAGE

3496. SHRI A. SREEDHARAN:
SHRI KAMESHWAR SINGH:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the equipment imported from the Soviet Union through M/s. Tarpore Vila of Madras have been purchased by Government for use at Farakka Barrage;

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(b) whether equipment is not to the required specifications; and

(c) if so, the action taken by Government thereon?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Government have not purchased any equipment from M/s. Tarapore & Co.

(b) and (c) Do not arise.

FERTILIZER PLANT, GOA

3497. SHRI KAMESHWAR SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Birlas have been given one thousand acres of land in Goa to set up a Fertilizer Factory in spite of the objection of the State Government;

(b) if so, the stage at which the matter has reached; and

(c) the actual requirement of land for a project of that size?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH):

(a) and (b) The request of M/s. Birla Gwalior (Private) Ltd. for land for the Goa fertilizer project is under the consideration of the Goa Administration.

(c) About 650 acres are generally considered reasonable for a project of this size. But the actual requirement of a particular project will depend on various factors such as the terrain the need for a township, provision for expansion etc.

USE OF MACHINERY AT FARAKKA BARRAGE

3498. SHRI D. N. PATODIA:
SHRI INDRAJIT GUPTA:
SHRI PREM CHAND
VERMA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that at the Farakka Barrage, machinery worth Rs. 10 crores has been purchased but used only upto 20 per cent of the optimum capacity;